

Fiscal Management	- 5%
Special Developmental Problems	- 15% (see next page)

Total	100%
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However, no non-special category State will lose or gain more than 7% in their proportion of assistance as compared to the position under *existing formula*.

Special Problems:

- (1) Coastal area
- (2) Special environmental issues
- (3) Flood and drought prone areas
- (4) Exceptionally sparse or thickly populated areas.
- (5) Special financial difficulties for achieving minimum reasonable plan size
- (6) Desert Problems
- (7) Problem of slums in the urban area

(Approved as a consensus in the 42nd Meeting of the National Development Council held on 11th October, 1990)

Ordnance Factory, Shahjahanpur

*159. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) the details of the Defence items being manufactured in the Ordnance Clothing Factory, Shahjahanpur in Uttar Pradesh;

(b) whether trousers are not being manufactured in accordance with the de-

fence specifications; and

(c) whether a decision to get these manufactured from some private agencies also has been taken; and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) The Defence items being manufactured in the Ordnance Clothing Factory, Shahjahanpur are:-

- (i) *Uniforms: Shirts Plain Weave, Polyester and Cotton Olive Green (OG), Trousers Plain Weave, Polyester and Cotton OG, Trousers Combat Disruptive, Trousers Serge, Coat Combat Disruptive, Overall Combination Olive Green/Disruptive etc.*
- (ii) *Winter Extremely Cold Climate Items: Bag Sleeping M K IV, Bag Sleeping Liner Inner, Blanket Barrack, Coat Parka Outer and Inner Liner, Mattress Kapok, Socks, Jersey Woolen, Shorts Man Angola Drab etc.*
- (iii) *Tentage items and Durries etc.*
- (iv) *Supply Dropping Parachutes.*

(b) Trousers are being manufactured strictly in accordance with the Defence specifications.

(c) With a view to optimising utilisation of the national industrial infrastructure and

capacities available in the public and private sector, some low technology and low-value-added items have been identified for being off-loaded from the Ordnance Factories to the civil sector. Trousers is one of such identified items.

[English]

I.N.S. Andaman

*160. SHRI UDAYSINGHRAO GAIKWAD: Will the PRIME MINISTER be pleased to state:

(a) the number of officers and seamen who lost their lives with INS Andaman which sank near Vishakhapatnam Port sometime back;

(b) the estimated loss in rupees as a result of the sinking of the vessel;

(c) whether the next of kin of all the officers and seamen drowned have since been provided with employment; and

(d) the steps being taken to ensure that such incidents do not recur?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Out of a crew of 132 present on board at the time, 3 officers and 12 Seamen were reported missing in the accident. Of these, the bodies of 1 Officer and 1 Sailor were recovered. The rest are feared to have drowned.

(b) The loss suffered on account of the accident amounts to about Rs. 8.12 crores, which included the cost of the vessel acquired in 1973 as well as the cost of various stores, ammunition, spares, etc. on board.

(c) The next of kin of five of the dead/missing personnel have applied for jobs and these are being considered in accordance

with the existing Government Policy/Rules on the subject. The Eastern Naval Command authorities have also been instructed to ascertain the willingness of the next of kin of the remaining dead/missing crew members to accept Group C/Group D jobs which can be provided to them as per the existing Government policy on the subject.

(d) Adequate arrangements exist to prevent such accidents. However, the following additional measures are being instituted:-

(i) Greater emphasis on damage control training of Naval Personnel, of all Branches.

(ii) Greater emphasis on seamanship and life saving measures on board.

Repatriation of Sri Lankan Tamil Refugees

*161. SHRI C.K. KUPPUSWAMY:
SHRI RAMESH
CHENNITHALA:

Will the PRIME MINISTER be pleased to state:

(a) the number of Sri Lankan Tamil refugees still staying in India and the total amount spent on them;

(b) the arrangements made for providing them food and shelter; and

(c) the steps taken for their repatriation to Sri Lanka?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The number of Sri Lankan Tamil refugees still staying in India was 2,10,808 as on